

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
कलकत्ता न्यायपीठ, कलकत्ता
CALCUTTA BENCH, CALCUTTA

आदेश पत्र
ORDER SHEET

आवेदन संख्या

M. Application No. 81

का २००
of 200

5(6A-578/97)

आवेदक

Applicant(s) Mr. Sochanlal

प्रत्यर्थी

Respondents S.B.Ry.

आवेदक का वकील

Advocate for the Applicant(s) Mr. A. Chakraborty

प्रत्यर्थी का अधिवक्ता

Advocate for the Respondent(s)

रजिस्ट्री की टिप्पणियाँ
Notes of the Registry

न्यायपीठ का आदेश
Orders of the Tribunal

The application
is filed on 9-2-05
for execution of

order.

S.O.(2)

24/02/2005 [C-II/DB]

Mr. A. Chakraborty, Counsel for applicant

The learned counsel for the
applicant states at bar that
the order which is sought
to be executed at annexure
'K' has already been quashed
by the Hon'ble High Court
of Calcutta, therefore, this
Very M.A. has rendered
infructuous. The same stands
dismissed as infructuous,
accordingly.

[M.K. Misra]
Adm. Member

[J.K. Kaushik]
Jual Member